NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

139/17

report

C.P. No. or C.A. No.

CP 125/15

TP

For filing OL

Section

Name of the Parties

M/s. / Mr.

Dharma Software Solutions Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	OIGHAI OILE

1) Wasandh Kumas, Asst. of of

PCS for petitioner is absent. No representation for petitioner. Assistant from OL office is present. He reported necessary information required is not furnished by the petitioner company inspite of direction given by this Tribunal. None appeared for ROC and RD.

The matter is listed finally on 16.11.2017.

MEMBER (J)

MEMBER (T)